

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
STARRED QUESTION NO *12
TO BE ANSWERED ON 18.07.2016

NGOs IN TRIBAL WELFARE

*12. SHRI RABINDRA KUMAR JENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is taking adequate measures to promote Voluntary Organisations (VOs)/Non-Governmental Organisations (NGOs) to work for the upliftment of Scheduled Tribes and if so, the details thereof;
- (b) the number of NGOs/VOs provided grants-in-aid by the Government for running projects for the scheduled tribes during each of the last three years and the current year, State/UT-wise;
- (c) whether the State Governments/UT Administrations have also been involved in promoting VOs/NGOs for the said purpose, if so, the details thereof including the share of the States/UTs; and
- (d) the role played by the multidisciplinary State level committee which examines new as well as ongoing proposals of the NGOs for better and effective implementation of these schemes?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (d) OF THE STARRED
QUESTION NO *12 FOR ANSWER ON 18.07.2016

(a) Ministry of Tribal Affairs implements following schemes for welfare of Scheduled Tribes (STs) in the country through Voluntary Organisations (VOs) / Non-Governmental Organisations (NGOs):-

- (i) Grants in aid to Voluntary Organizations working for welfare of Scheduled Tribes (STs),
- (ii) Strengthening Education among ST Girls in Low Literacy Districts,
- (iii) Vocational Training in Tribal Areas,
- (iv) Development of Particularly Vulnerable Tribal Groups (PVTGs) (partially through NGOs till 31.03.2015)

The Ministry releases grants-in-aid to VOs / NGOs for running projects for STs in the country, as per provisions of above schemes. For this purpose, Ministry has released grants-in-aid to 138 VOs / NGOs during 2013-14, 172 VOs / NGOs during 2014-15, 105 VOs / NGOs during 2015-16 and 28 VOs / NGOs during 2016-17 (as on 13.07.2016).

(b): Details of number of NGOs / VOs provided grants-in-aid by Ministry of Tribal Affairs for running and maintenance of projects for STs during each of last three years and current year, State/UT-wise under above schemes is given at Annexure-1(A) to 1(D).

(c) & (d): Yes, Madam. There is no State Share involved in funding of these projects. State Governments play an important role in scrutiny and recommendation of proposals submitted by NGOs from their States for funding. At State level, there is a multidisciplinary State Level Committee for supporting Voluntary efforts which is responsible to recommend & forward proposals of NGOs / VOs for funding to Ministry of Tribal Affairs.

Annexure-I (A)

Annexure referred to in reply to part (b) of Lok Sabha admitted starred Question No.*12 for 18.07.2016 raised by Shri Rabindra Kumar Jena, MP regarding ‘‘NGOs in Tribal Welfare’’.

STATEMENT SHOWING THE DETAILS OF NO. OF NGOs/VOs UNDER THE SCHEME OF ‘GRANT-IN-AID TO VOLUNTARY ORGANISATION WORKING FOR THE WELFARE OF SCHEDULED TRIBES’ DURING 2013-14 TO 2016-17

S.No.	Name of State/UT	2013-14	2014-15	2015-16	2016-17 (as on 13.7.2016)
		No. Of NGOs/Vos	No. Of NGOs/Vos	No. Of NGOs/Vos	No. Of NGOs/Vos
1	Andhra Pradesh	5	2	6	1
2	Arunachal Pradesh	8	8	3	2
3	Assam	5	6	6	2
4	Chhattisgarh	3	1	1	1
5	Gujarat	2	7	4	0
6	Himachal Pradesh	5	6	0	6
7	Jharkhand	8	8	5	0
8	Jammu & Kashmir	1	1	0	0
9	Karnataka	7	8	8	2
10	Kerala	4	4	5	1
11	Madhya Pradesh	4	7	7	0
12	Maharashtra	4	11	2	2
13	Manipur	9	9	6	3
14	Meghalaya	2	1	2	0
15	Mizoram	3	3	0	0
16	Nagaland	1	2	0	0
17	Odisha	9	15	10	1
18	Rajasthan	0	3	2	0
19	Sikkim	1	1	2	0
20	Tamil Nadu	2	2	1	1
21	Telangana	1	1	1	0
22	Tripura	1	1	1	2
23	Uttarakhand	3	4	2	0
24	Uttar Pradesh	1	3	2	0
25	West Bengal	7	16	13	4
26	Delhi	0	1	0	0
	Total	96	131	89	28

Annexure-I (B)

Annexure referred to in reply to part (b) of Lok Sabha admitted starred Question No.*12 for 18.07.2016 raised by Shri Rabindra Kumar Jena, MP regarding ‘‘NGOs in Tribal Welfare’’.

STATEMENT SHOWING THE DETAILS OF NO. OF NGOs/VOs UNDER THE SCHEME OF 'STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS' DURING 2013-14 to 2016-17

S.No.	Name of State/UT	2013-14	2014-15	2015-16	2016-17 (as on 13.7.2016)
		No. of NGOs /Vos	No. of NGOs /Vos	No. of NGOs /Vos	No. of NGOs /Vos
1	Andhra Pradesh	0	1	1	0
2	Arunachal Pradesh	1	1	0	0
3	Chhattisgarh	1	1	0	0
4	Gujarat	3	3	2	0
5	Jharkhand	0	1	1	0
6	Madhya Pradesh	10	8	3	0
7	Maharashtra	3	2	0	0
8	Odisha	8	7	5	0
9	Rajasthan	3	3	0	0
10	Telangana	0	1	1	0
	Total	29	28	13	0

Annexure-I (C)

Annexure referred to in reply to part (b) of Lok Sabha admitted starred Question No.*12 for 18.07.2016 raised by Shri Rabindra Kumar Jena, MP regarding ‘‘NGOs in Tribal Welfare’’.

STATEMENT SHOWING THE DETAILS OF NO. OF NGOs/VOs UNDER THE SCHEME OF 'VOCATIONAL TRAINING IN TRIBAL AREAS' DURING 2013-14 to 2016-17

S.No.	Name of State/UT	2013-14	2014-15	2015-16	2016-17 (as on 13.7.2016)
		No. of NGOs/Vos	No. of NGOs/Vos	No. of NGOs/Vos	No. of NGOs/Vos
1	Assam	2	2	0	0
2	Karnataka	1	1	0	0
3	Meghalaya	1	1	0	0
4	Nagaland	0	2	0	0
5	Tamil Nadu	1	0	0	0
	Total	5	6	0	0

Annexure-I (D)

Annexure referred to in reply to part (b) of Lok Sabha admitted starred Question No.*12 for 18.07.2016 raised by Shri Rabindra Kumar Jena, MP regarding ‘‘NGOs in Tribal Welfare’’.

STATEMENT SHOWING THE DETAILS OF NO. OF NGOs/VOs UNDER THE SCHEME OF 'DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL' GROUPS (PVTGs) ' DURING 2013-14 to 2016-17					
S.No.	Name of State/UT	2013-14	2014-15	2015-16	2016-17 (as on 13.7.2016)
		No. of NGOs /Vos	No. of NGOs /Vos	No. of NGOs /Vos	No. of NGOs /Vos
1	Andaman & Nicobar Islands	1	0	0	0
2	Chhattisgarh	2	2	0	0
3	Jharkhand	3	3	1	0
4	Karnataka	1	1	1	0
5	Tamil Nadu	1	1	1	0
	Total	8	7	3	0